

Civil Judge and JMFC, KORATAGERE
Smt.Vidyalaxmi Bhat
Civil Judge and JMFC, Koratagere
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	C.C. 49/2011 (FOR NBW)		Siddappa Vs Kotrappa	G.D.D
2	C.C. 377/2011 (FOR NBW)		Siddappa Vs Kotrappa	G.D.D M S
3	C.C. 478/2012 (FOR NBW)		State by Koratagere police Vs Bhaskara Alias Babu	A.P.P
(C.C./0000086/2011)				
4	C.C. 479/2012 (FOR NBW)		State by Koratagere Police . Vs Bhaskara Alias Babu	A.P.P
5	C.C. 477/2012 (FOR NBW)		Koratager Police Vs Thimmaiah	APP
6	C.C. 248/2013 (FOR NBW)		State by Koratagere police Vs Sidda @ Siddaraja	APP
7	C.C. 123/2014 (FOR NBW)		Shivaramu Vs D.Srinivasa	T.Krishnamurthy, Koratagere
8	C.C. 222/2009 (APPEARANCE OF ACCUSED)		Yashodamma Vs T.v.Pushpa	A.M.Krishnamurthy M.N.Baburaj
9	C.C. 90/2013 (FRAMING OF CHARGE OR PLEA)		State by Koratagere police Vs Shivalingaiah	A.P.P
10	C.C. 313/2013 (Await Report)		State by Koratagere police Vs Krishnappa	
11	C.C. 426/2013 (EVIDENCE)		Koratagere police Vs Susheelamma	
12	C.C. 367/2014 (EVIDENCE)		Koratagere police Vs Harish	
13	C.C. 17/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Koratagere police Vs Veerabhadraiah	
14	C.C. 102/2015 (EVIDENCE)		Koratagere PS. Vs Manjuntha	
15	C.C. 182/2015 (EVIDENCE)		Koratagere Police Vs Rangaswamy	

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16	Crl.Misc. 22/2020 (ORDERS)		Hanumanthagowda G.L. Vs The registrar Birth and Death Cum Tahasildar	G.D. Devaraju
17	Crl.Misc. 198/2020 (FIRST HEARING)		Lakshamma Vs Thimmarasaiah	D.Shivanna
18	C.C. 595/2020 (FIRST HEARING)		Koratagere Police Vs Basavaraju	APP
Cases listed below are adjourned due to Covid 19				
19	C.C. 265/2015 (FOR NBW)	24-02-2021	Koratagere Police Vs Venkatesha alias Allu	
20	C.C. 334/2015 (FOR NBW)	24-02-2021	Koratagere Police Vs Venkatesha alias Ailu	
21	C.C. 383/2015 (FOR NBW)	24-02-2021	Koratagere Police Vs Venkatesha alias Halilu	
22	C.C. 109/2014 (EVIDENCE)	24-02-2021	Koratagere Police Vs Naresh	
23	C.C. 101/2015 (EVIDENCE)	24-02-2021	Chandrashekar K.R. Vs Ramesh Babu	
24	C.C. 227/2015 (EVIDENCE)	24-02-2021	Koratagerere Police Vs Gopalaiah	
25	C.C. 316/2015 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Koratagere Police Vs Narasimhamurthy	
26	C.C. 326/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Doddakariyappa	
27	C.C. 327/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Ramakrishnaiah	
28	C.C. 337/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Nagaraju	
29	C.C. 346/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Shivaraja	
30	C.C. 374/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Maruthi	

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31	C.C. 382/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Maruthi alias Muruda	
32	C.C. 384/2015 (EVIDENCE)	24-02-2021	Koratagere Police Vs Kiran Kumar	
33	C.C. 43/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Sidda alias Siddaraju	
34	C.C. 68/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere police Vs Suresh	
35	C.C. 90/2016 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Koratagere Police Vs Thimmaiah	
36	C.C. 103/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere police Vs Lokesha	
37	C.C. 104/2016 (EVIDENCE)	24-02-2021	Koratagere police Vs Shikumara	
38	C.C. 117/2016 (APPEARANCE OF ACCUSED)	24-02-2021	A.R.T.O. Vs Nagaraju	
39	C.C. 136/2016 (EVIDENCE)	24-02-2021	Koratagere Police Vs Maruthi B Gaji	
40	C.C. 147/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere police Vs Dilshad	
41	C.C. 195/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Lakshmgowda	
42	C.C. 213/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Station Vs Balaraj	
43	C.C. 248/2016 (EVIDENCE)	24-02-2021	Kolala Police Vs Thimmaraju	
44	C.C. 261/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Ramesh H	
45	C.C. 262/2016 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Koratagere Police Vs Kariyamma	

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46	C.C. 263/2016 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Shashidhararadhya H P	
47	C.C. 287/2016 (EVIDENCE)	24-02-2021	Koratagere Police Vs Aluvelamma sugali	
48	Crl.Misc. 236/2017 (EVIDENCE)	24-02-2021	Sowbhagya Vs C N Nagendra	M C Mallikarjunaiah
49	Crl.Misc. 251/2017 (EVIDENCE)	24-02-2021	Kanthamma Vs Eshwarappa	K.B.Anil
50	Crl.Misc. 37/2018 (EVIDENCE)	24-02-2021	Adilakshamma Vs Prasad Kumar	Prakash
51	C.C. 458/2018 (SUMMONS)	24-02-2021	Asharani Vs Narayanaswamy	M.L. Santhosh
52	C.C. 630/2018 (SUMMONS)	24-02-2021	Agriculture Officer, Roopashree R Vs Director,	APP
53	C.C. 131/2019 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere police Vs Krishnappa	APP
54	C.C. 205/2019 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Sunil@AmmaThayi	APP
55	C.C. 349/2019 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Excise Police Vs Yallaraju D	APP
56	C.C. 379/2019 (FRAMING OF CHARGE OR PLEA)	24-02-2021	Koratagere police Vs Chandrashekar	APP
57	C.C. 386/2019 (SUMMONS)	24-02-2021	Koratagere police Vs Krishnappa	APP
58	C.C. 596/2019 (Await Report)	24-02-2021	Koratagere police Vs Mallikarjuna	APP
59	C.C. 701/2019 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere police Vs Babu	APP
60	C.C. 774/2019 (APPEARANCE OF ACCUSED)	24-02-2021	The Chief Executive Officer Vs Sanjeevamurthy	G.D. Devaraju

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61	C.C. 775/2019 (APPEARANCE OF ACCUSED)	24-02-2021	The Chief Executive Officer Vs Umesha	G.D. Devaraju
62	C.C. 22/2020 (HBC-Hear Before Charge)	24-02-2021	Koratagere Police Vs Lashminarayana	APP
63	C.C. 146/2020 (SUMMONS)	24-02-2021	Parivarthana Sowhardha Sahakari Niyamitha Vs L N Nataraju	B.L.Nagaraju
64	C.C. 147/2020 (SUMMONS)	24-02-2021	Parivarthana Sowhardha Sahakari niyamitha Vs Srilatha H R	B.L.Nagaraju
65	C.C. 148/2020 (SUMMONS)	24-02-2021	Parivarthana Sowhardha Sahakari Niyamitha Vs Gangaraju	B.L.Nagaraju
66	C.C. 149/2020 (SUMMONS)	24-02-2021	Yashoda Vs T G Lakshminarayanareddy	K N Jayaramu
67	C.C. 150/2020 (SUMMONS)	24-02-2021	Parivarthana Swasahaya sangha vokkuta Vs N K Shivakumar	B.L.Nagaraju
68	C.C. 151/2020 (SUMMONS)	24-02-2021	Yashoda Vs S N Manjunatha	K N Jayaramu
69	C.C. 311/2020 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Mudukappa Kallappa Sankannavar	APP
70	C.C. 312/2020 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Dhanush Rao	APP
71	C.C. 506/2020 (APPEARANCE OF ACCUSED)	24-02-2021	Koratagere Police Vs Maruthesh	APP

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1	O.S. 25/2000 (EVIDENCE)		Yallappa Vs Arelingappa	
2	O.S. 95/2008 (petition amendment)		Sreeramaiah Vs Bheemakka	D V Sheshadri A M Krishnamurthy
3	O.S. 104/2008 (ARGUMENTS)		NATARAJA DEAD BY LR SOWBHAGYAMMA Vs KAMALAMMA	B H P D V S
4	O.S. 153/2008 (ARGUMENTS)		Farana Khanum Vs Yusuf Khan, School Teacher	B.H.Panchaksharaiah G.D.Devaraju
5	O.S. 113/2009 (HEARING)		T.N.Narayanappa Vs Ramakrishnaiah	B.L.Nagaraju T KRISHNAMURTHY
6	O.S. 197/2009 (HEARING)		Rudresh Vs G.R.Prakash	H Krishnamurthy B.A.Puttarajaiah
7	O.S. 229/2011 (ISSUES)		Kodimallamma Vs Mallaiah	H.C.Kumarswamy D.C.Shivaramaiah
8	O.S. 66/2012 (ARGUMENTS)		K.M.Mamatha Vs Neelakantachar	B.H.Panchaksharaiah Exparte
9	O.S. 6/2013 (hear on I.A) IA/1/2013		S.Nagarathnamma Vs S.Malimariyappa	V.R.V
10	O.S. 35/2013 (EVIDENCE) IA/1/2013		Mahalakshamma Vs Muniyamma @ Munakkayamma	N.J.Ramesh
11	O.S. 108/2013 (ARGUMENTS) IA/1/2013		Lakshmaiah Vs Naraseeyappa	A.M.Krishnamurthy
12	O.S. 120/2013 (HEARING)		Eswarappa Vs Hanumantharayappa	A.M.Krishnamurthy
13	O.S. 16/2014 (EVIDENCE) IA/1/2014 IA/2/2014		K.S.Niranjan Vs K.N.Naveen kumar	T.R.Ramesh babu
14	O.S. 4/2015 (hear on I.A) IA/1/2015		mallajamma Vs Marudappa	B K N
15	O.S. 90/2016 (for objection) IA/1/2016		K L Nagaraju Vs K R Nagaraju	DS

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16	O.S. 230/2017 (For compliance)		M Bhagya Vs Eranna	G.D. Devaraju
17	O.S. 11/2018 (for objection) IA/1/2018 IA/2/2018		Siddamma Vs Kempaiah	D.Shivanna
18	O.S. 91/2018 (for objection)		The Kaveri Grameena Bank Vs Sarojamma	
19	O.S. 183/2019 (hear on I.A) IA/1/2019		Narayanaswamy Vs Purada Venkataravanappa @ Venkataravanappa	C.N.Hanumantharaju
20	O.S. 130/2020 (petition amendment)		Narasamma Vs Lakshamma	K.B.Anil
21	O.S. 135/2020 (FIRST HEARING) IA/1/2020		Bhagyamma Vs Muddanagamma	K B Anil Kumar
22	O.S. 143/2020 (SUMMONS)		Ramadasappa Vs Maribamma	K.B.Anilkumar
23	O.S. 144/2020 (SUMMONS)		Hanumakka Vs Veerakyathaiah	K.B.Anilkumar
